

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:5891
ANSWERED ON:02.05.2013
IRREGULARITIES IN DISTRIBUTION OF FERTILIZER
Nahata Smt. P. Jaya Prada

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) Whether the Union Government has received complaints from various State Governments regarding irregularities in the distribution of fertilizers in the recent past;
- (b) If so, the details thereof ; and
- (c) The steps taken by the Union Government to check such irregularities and ensure the availability of fertilizers to the farmers in the country.

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS & FERTILIZERS AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIKANT KUMAR JENA)

(a) DOF has not received any complaint from the State Governments regarding irregularities in the distribution of fertilizers during last year 2012-13(i.e. April, 2012 to March, 2013) and current year.

(b) Question does not arise.

(c) The following steps are being taken by the Government to ensure adequate and timely availability and to control the artificial scarcity of fertilizers, including in inaccessible and low consuming areas:

(a) The month-wise demand is assessed and projected by the Department of Agriculture & Cooperation (DAC) in consultation with the State Governments, before commencement of each cropping season. Accordingly, month-wise, state-wise supply plan is made by Department of Fertilizers and issued to the states and fertilizer companies. State Governments are responsible for monitoring the availability intra-state.

(b) DOF, continuously monitors the availability through following system:

(i) The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system (www.urvarak.co.in) also called as Fertilizer Monitoring System (FMS);

(ii) The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.

(iii) Regular weekly Video conference is conducted jointly by Department of Agriculture & Cooperation (DAC), Department of Fertilizers (DoF), and Ministry of Railways with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State governments.

(iv) The gap in the demand and domestic production of fertilizer is met through imports.

(c) Department of Fertilizer is providing reimbursement of rail freight for all the fertilizers as a primary freight subsidy and along with this secondary freight subsidy for distribution from rail head to block level in case of urea only.

(d) Department of Fertilizers (DOF) has notified Special Freight Scheme for P &K fertilizers (except SSP), w. e. f. 01.04.2012, for giving subsidy for secondary movement for difficult, hilly and accessible States like Jammu & Kashmir, Himachal Pradesh, Uttarakhand, all North Eastern States and Andaman & Nicobar Islands, in order to have equitable distribution of fertilizers